

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/160/ (IB)/2017

NAME OF THE PETITIONER(S)

: PRECEPT H PVT LTD

NAME OF THE RESPONDENT(S)

: GOODS LIFE INDUSTRIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

K.g. Nauin Balaje Countiel for pelitioner

## **ORDER**

Counsel representing both the parties are present and stated that the matter has been settled between the parties. Both the counsel prayed time for filing memo of compromise. In view of the submissions, time is enlarged at their request. Put up on 18.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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